

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968.

NOTIFICATION

No. 2879 of 2023/RG/NG-326(I) Dated:- 27-12-2023

In exercise of the powers conferred by Art 229 of the Constitution of India read with Rule 5 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules 1968, amended from time to time, Hon'ble Chief Justice, High Court of Jammu & Kashmir and Ladakh, has been pleased to make amendment to the SCHEDULE to the Jammu and Kashmir High Court Staff (Conditions of Service) Rules 1968, in the following manner:

"In the SCHEDULE to High Court Staff (Conditions of Service) Rules 1968, in the class of Inferior Staff Class IV under the heading Title of the post the nomenclature of the post of "Jamadar" is hereby amended and renamed as "Usher".

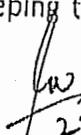
By order.


(Shahzad/Azeem) 27.12.23
Registrar General

No: 57922-40 of 2023/RG/NG Dated 27-12-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu. This is in reference to his communication No. 43/R/Rules/JAMMU dated 20-12-2023.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu. This is in continuation to this office communication No. 53359 of 2023/RG/NG-10(I) dated 05-12-2023 for information and necessary action.
6. Registrar Recruitment, High Court Main Wing, Jammu
7. Registrar Computers (IT), High Court of J&K, Srinagar
8. Director J&K Judicial Academy, Janipur, Jammu
9. Registrar Judicial, High Court Wing, Jammu/Srinagar
10. Director Finance, High Court Main Wing, Jammu
....for information.
11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


27.12.23.
Registrar General